

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB) No.505/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M

Name of the Company	SREI Infrastructure Finance Limited -Versus-Right Tower Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MR. RATNANKO BANERJI, Sr. Adv.

MR. D.N. SHARMA, Adv.

MR. MANOJ BANTHIA, PCS

MS. NEHA SOMANI, PCS

Financial Creditor/

Applicant

Somani

7/12/2017

Pearthik Ghose
Abhishek Suker
Advocates

For Corporate
Debtor

Suker
07/12/17

Mr. ~~Rajesh~~ Rajarshi Dutta Adv

Mr. Kuldip Mallik Adv

M/s. Rituparna Chatterjee Adv.

For
Narrow
Borrower

Chatterjee
7/12/17

P.T.O.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor as well as Ld. Counsel on behalf of intervener are present.

Intervener Application (IB) No. 445/KB/2017 has been moved by 3rd Party Intervener against which financial creditor has filed objection. Intervener wants to file rejoinder and requested that time may be given for the same. Prayer is allowed. Rejoinder, if any, may be filed by 11/12/2017 with a copy in advance to the opposite party.

List on 02/01/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)